

NOTIFICATION No. 83 / 2016

Thiru A. Muraleetharan, Special Judge, Special Court for trial of Cases under prevention of corruption Act, Coimbatore, who has been appointed, on transfer, as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur on deputation basis, in G.O.(D) No.265, Municipal Administration and Water Supply (MC.6) Department, dated 22.06.2016, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur in the existing vacancy.

Thiru M.Sivaprakasam, Senior Civil Judge, formerly functioned as Principal Sub Judge, Kumbakonam, now under compulsory wait, who has been appointed, on transfer, as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirapalli, Tiruchirapalli on deputation basis, in G.O.(D) No.265, Municipal Administration and Water Supply (MC.6) Department, dated 22.06.2016, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirapalli, Tiruchirapalli in the existing vacancy.

Tmt. R.Sathia Thara, Sub Judge, Veda sandur is transferred and posted as Additional Sub Judge, Karur vice Tmt N.Nagalakshmi, transferred.

Tmt. N.Nagalakshmi, Additional Sub Judge, Karur, who has been appointed, on transfer, as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Erode, Erode, on deputation basis, in G.O.(D) No.265, Municipal Administration and Water Supply (MC.6) Department, dated 22.06.2016, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Erode, Erode in the existing vacancy.

Thiru A.Philip Nicholas Alex, Senior Civil Judge, formerly functioned as IX Metropolitan Magistrate, Saidapet, Chennai, now under compulsory wait, who has been appointed, on transfer, as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, Thoothukudi on deputation basis, in G.O.(D) No.265, Municipal Administration and Water Supply (MC.6) Department, dated 22.06.2016, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, Thoothukudi in the existing vacancy.

Ms. D.Jeyakumari Jemi Rathna, II Additional Sub Judge, Cuddalore, is transferred and posted as I Additional Sub Judge, Nagercoil, vice Tmt Thirumagal, transferred.

Tmt. Thirumagal, Senior Civil Judge, I Additional Sub Judge, Nagercoil, who has been appointed, on transfer, as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli on deputation basis, in G.O.(D) No.265, Municipal Administration and Water Supply (MC.6) Department, dated 22.06.2016, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli in the existing vacancy.

Thiru S.Rajasimmavarman, Senior Civil Judge, XIV Metropolitan Magistrate, Egmore, Chennai, who has been appointed, on transfer, as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore on deputation basis, in G.O.(D) No.265, Municipal Administration and Water Supply (MC.6) Department, dated 22.06.2016, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore in the existing vacancy.

**HIGH COURT, MADRAS.
DATED : 23.06.2016.**

**Sd./-T.Ravindran
REGISTRAR GENERAL**

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judge - Transferred and Postings - Notification issued - Joining instructions – issued.

Ref: High Court's Notification No.83/2016 dated : 23.06.2016.

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Thiru A. Muraleetharan, Special Judge, Special Court for trial of Cases under prevention of corruption Act, Coimbatore, who has been posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur in the High Court's Notification cited above, is required to hand over charge of his post to any of the nearest Sub Judge, immediately and take charge of the post of Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur immediately, without availing full joining time.

Thiru M.Sivaprakasam, Senior Civil Judge, formerly functioned as Principal Sub Judge, Kumbakonam, and Thiru A.Philip Nicholas Alex, Senior Civil Judge, formerly functioned as IX Metropolitan Magistrate, Saidapet, Chennai, now under compulsory wait, who have been posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, in Corporations of Tiruchirapalli, and Thoothikudi, respectively in the High Court's Notification cited above, are required to take charge of their respective new posts immediately, without fail.

Tmt. R.Sathia Thara, Sub Judge Vedsandur, who has been transferred and posted as Additional Sub Judge, Karur in the High Court's Notification cited above, is required to hand over charge of her post to the any of the nearest Sub Judge, immediately and take charge of the post of Additional Sub Judge, Karur, from Tmt. N.Nagalakshmi, Additional Sub Judge, Karur, immediately, without availing full joining time.

On relief, Tmt. N.Nagalakshmi, who has been posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Erode, Erode in the High Court's Notification cited above, is required to take charge of the post of Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Erode, Erode immediately, without availing full joining time.

Ms. D.Jeyakumari Jemi Rathna, II Additional Sub Judge Cuddalore, who has been transferred and posted as I Additional Sub Judge, Nagercoil in the High Court's Notification cited above, is required to hand over charge of her post to the any of the nearest Sub Judge, immediately and take charge of the post of I Additional Sub Judge, Nagercoil, from Tmt. Thirumagal, I Additional Sub Judge, Nagercoil , immediately, without availing full joining time.

On relief, Tmt.Thirumagal, who has been posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli in the High Court's Notification cited above, is required to take charge of the post of Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli immediately, without availing full joining time.

Thiru S.Rajasimmavarman, XIV Metropolitan Magistrate, Egmore, Chennai, who has been posted on deputation as Judicial Office / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore in the High Court's Notification cited above, is required to hand over charge of his post to the any of the nearest Metropolitan Magistrate, immediately and take charge of the post of Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore immediately, without availing full joining time.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the respective additional posts, until further orders.

HIGH COURT, MADRAS.
DATED : 23.06.2016.

Sd./-T.Ravindran
REGISTRAR GENERAL